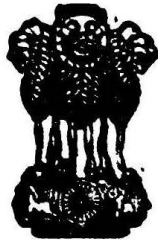


**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Third LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SEVENTY-SECOND REPORT

(Third Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Seventy-second Report.

2. The Committee met on the 8th November, 1965 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 12th November, 1965.

3. The Members whose resolutions had been included in the List of Business for the 12th November, 1965 had been invited to present their views on the Resolutions before the Committee. Shri Hem Raj (who is also a Member of the Committee) and Shri C. M. Kedaria attended the sitting.

4. In connection with the part-discussed resolution regarding India quitting the Commonwealth moved by Shri Bhagwat Jha Azad, the Committee noted that motions for adjourning the debate have been admitted.

The Committee had recommended 2 hours for discussion on this resolution (*vide* 71st Report). Actually, 5 hours and 16 minutes were taken on the combined debate on this resolution and the statement made by the Prime Minister on the Resolution passed by the U.N. Security Council calling for a cease-fire between India and Pakistan. The Committee recommend that 1½ hours be allocated for the further discussion on this resolution.

5. The Committee recommend the allocation of time to the other resolutions as follows:—

(1) Resolution regarding Imports of foodgrains	2 hours
(2) Resolution regarding Prohibition	2 hours
(3) Resolution regarding Rehabilitation of tribal people by projects	1 hour

NEW DELHI;

November 8, 1965

Kartika 17, 1887 (Saka)

S. V. KRISHNAMOORTHY RAO,

Chairman,

*Committee on Private Members'
Bills and Resolutions.*